

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No.61 of 2012 & IA 280 of 2012**

**Dated : 21<sup>st</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**BSES Rajdhani Power Ltd. ... Appellant(s)**  
**Versus**  
**Delhi Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s): Mr. Vishal Anand  
Mr. Saketa

Counsel for the Respondent(s): Mr. Pradeep Misra &  
Mr. Daleep Kr. Dhayani  
  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

**Appeal No.62 of 2012 & IA 281 of 2012**

**BSES Rajdhani Power Ltd. ... Appellant(s)**  
**Versus**  
**Delhi Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s): Mr. Aashish Gupta  
Ms. Tarunima Vijra

Counsel for the Respondent(s): Mr. Pradeep Misra &  
Mr. Daleep Kr. Dhayani  
  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

**ORDER**

We have heard the learned Counsel for the Appellant for some time.

Post the matter for further hearing on **16.07.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**